

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 25 of 2014 and 179 of 2014

Dated : 30th November, 2015.
Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Appeal No. 25 of 2014

M/s SESA Sterlite Ltd. **Appellant(s)**
Versus
Orissa Electricity Regulatory Commission & Anr. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Amit Kapur,
Ms. Poonam Verma, Mr. Akshat Jain

Counsel for the Respondent(s): Mr. G. Umapathy, Mr. Rutwik Panda
Ms. Anshu Malik for R-1/OERC
Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-2
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Suraj Singh for SLDC

Appeal No. 179 of 2014

M/s GRIDCO Ltd. **Appellant(s)**
Versus
M/s SESA Sterlite Ltd. & Anr. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent(s): Mr. Amit Kapur, Ms. Poonam Verma,
Mr. Akshat Jain for R-1/SESA

Mr. Rutwik Panda
Ms. Anshu Malik for R-2 OERC

ORDER

We have heard Mr. Amit Kapur, the learned counsel appearing on behalf of M/s SESA Sterlite Ltd. Mr. R.K. Mehta, learned counsel seek some to complete his arguments in the matter. Post this appeal for remaining arguments of the parties on **10th December, 2015**. Registry is directed to post this appeal as the first item listed on 10th December, 2015.

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member